

LIST OF CANDIDATES PROVISIONALLY ALLOWED FOR THE POST OF ADDITIONAL DISTRICT & SESSIONS JUDGE(S)

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
1	4	Dheeraj Sihag	S/o Late Shri H.S. Sihag, H.No.232, Sector 22-A, Chandigarh - 160 022.	B.A., LL.B.	8/Jun/1978	10/May/2002	1. Enrolment Certificate; 2. IT Returns; 3. Character Certificates. 4. Matric Certificate; 5. Experience Certificate; 6. Appointment Letter of ADA; 7. DMC of 10+2, LL.B; 8. Degree of BA(Law) & LL.B.	Bank Draft No.598484, dtd.05.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being appointed as Assistant District Attorney by Haryana Staff Selection Commission has only sent advance copy of his application. Application through Proper Channel is still awaited.
2	9	Kamal Kishore	S/o Late Sh. Mangat Ram, O/o Assistant District Attorney, Rajgarh, P.O. & Teh. Rajgarh, District Sirmour, H.P. - 173 101.	B.Sc, LL.B.	18/Oct/1974	13/Sep/2002	1. Enrolment Certificate; 2. Experience Certificates; 3. Character Certificates; 4. IT Returns; 5. Matric Certificate; 6. Detailed Marks of 10+2, B.Sc.,LL.B. & Degrees.	Bank Draft No.388169, dtd.6.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Applicant being ADA, Rajgarh has only submitted advance copy but the application through proper cahnnel is still awaited.
3	17	Prashant Kumar Pandey	S/o Late Sh. Brij Nandan Pandey, R/o Dhainda, P.O. Totu, District Shimla, H.P. - 171 011.	M.A., LL.M. & PGDPM&LW	1/Mar/1975	3/Sep/1999	1. Enrolment Certificate; 2. Matric Certificate; 3. DMCs of 10+2, B.A.,M.A., LL.B.,LL.M. and PG Diploma in PM&LW; 4. IT Returns; 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.103431, dtd.26.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Photographs not attested.
4	19	Jaswant Singh Yadav	S/o Sh. Nitya Nand, A.D.A., C/o District Attorney, Civil Secteriat, Rewari, Haryana - 123401	B.A., M.Sc., LLB	25/Feb/1976	16/Aug/2002	1. DMCs of 10, 10+2, B.A.,M.Sc., LL.B.; 2. Enrolment Certificate; 3. Experience & Character Certificates; 4. IT Returns;	Bank Draft No.874122, dtd.08.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Applicant being ADA, Haryana state has only submitted advance copy but the application through proper cahnnel is still awaited.
5	27	Kartar Singh	S/o Sh.Makhan Singh R/O H.No.1278, Sector-21- D, Faridabad (Haryana)	B.A., LL.B	16/Jun/1972	17/Dec/1997	1. Matric Certificate; 2. B.A, LL.B. Degree; 3. DMCs of BA, LL.B, 4. Enrolment Certificate; 5. Experience Certificates; 6. Character Certificates; 7. Income Tax Returns;	Bank Draft No.200311 dtd.13.8.13 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Deputy Advocate General, at Chandigarh, has only sent advance copy of his application. Application through Proper Channel is still awaited.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
6	43	Pramod Kumar Kapur	S/o Late Shri Manak Chand Kapur, Chamber No.855, Lawyers' Chamber Block, District Courts Complex, Sector-10, Dwarka, New Delhi - 110 075.	B.Com., LL.B.,PG Diploma in J&MC	6/Aug/1970	2/Jun/2006	1. Matric Certificate; 2. DMCs of 10+2; 3. Degrees of B.Com. & LL.B. and PG Diploma in J&MC; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.215465, dtd.17.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 17.06.2013 and it is valid for 3 Months only and expired on 16.09.2013. • The photocopies of certificates are not originally attested.
7	70	Seema Kaushal Guleria	W/o Sh. Kuldeep Guleria, R/o Moon Beam Cottage, Dhingu Hill, Sanjaulli, Shimla -171 006.	B.A., LL.B.	6/Nov/1976	10/Sep/1999	1. Matric & 10+2 Certificates; 2. DMCs of B.A. and LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates;	Bank Draft No.064471, dtd.19.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant has attached self attested photocopies.
8	77	Shamsher Singh	S/o Sh. Karnail Singh, H.No. 105, Street No. 1, Anand Nagar, Khanna, Distt. Ludhiana, Punjab 141401	B.A., M.A., LL.B.	16/Nov/1975	8/Aug/2001	1. Matric Certificate; Detailed Marks of 10+2, LL.B.; 3. Degree of BA, MA, & LL.B.; 4. Enrolment Certificate; 5. SC Certificate; 6. Experience Certificate; 7. Character Certificates; 8. IT Return.	2. IPO Nos. 25H- 354815 to 819 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: Only single unattested photograph attached.
9	82	Geetranjan Bhardwaj	S/o Sh. Prem Swarup Bhardwaj R/O House No.85, Ward No.5., Nagrota Bagwan, District Kangra- 176047	B.A.,M.A., LL.B., LL.M	17/Dec/1975	17/Dec/2002	1. DMCs of Matric, M.A.; 2. Degree of B.A, LLB & LL.M; 3. Enrolment Certificate; 4. Income Tax Returns; 5. Undertaking under FR-13; 6. Experience Certificate; 7. Character Certificates;	Bank Draft No.141016, dtd.19.8.13, for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, Dharamshala has only sent advance copy of his application. Application through Proper Channel is still awaited.
10	119	Champa Devi	D/o Shri Puran Chand, O/o District Attorney, Bilaspur, H.P.	B.A., LL.B., PGDPM&LW	6/Feb/1974	29/Dec/1998	1. Enrolment Certificate; 2. Two Experience Certificates; 3. Character Certificates; 4. IT Returns; 5. DMC of Matric, BA, LL.B. & PGDPM&LW	IPO Nos.37H- 854006 to 10 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: • Application also received through Proper Channel. • Photo not attested.
11	120	Virender Kumar	S/o Sh. Ragh Nath, Vill. Sanyardi, P.O. Talyahar, Teshil Sadar, District Mandi, H.P. - 175 001.	B.A., LL.B.	21/Sep/1976	13/Sep/2002	1. Matric Certificate; 2. DMCs of 10+2,B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. IT Returns; 6. Character Certificates.	IPO Nos.37H- 836050 to 54 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: Photo not attested.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
12	122	Hardeep Singh	S/o Shri Gurmeet Singh, # 39-C, Ranjit Nagar, near New Chungi, Bhadson Road, Patiala - 147 001, Punjab.	LL.M., Diploma in Cyber Law	14/Apr/1978	8/Aug/2001	1. Matric Certificate; 2. Degree of LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Returns.	Bank Draft No.079308, dtd.14.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Only single photograph and it is not attested.
13	125	Rajeshwar Dutt Sharma	S/o Sh. M.D. Sharma, Gulab Kunj, Annandale, Shimla, H.P. - 171 003.	B.A., LL.B.	4/Apr/1977	25/Sep/2001	1. Matric & 10+2 Certificates; 2. Degrees of B.A. and LL.B.; 3. Enrolment Certificate; 4. Character Certificates. 5. Experience Certificates; 6. IT Returns.	Bank Draft No.576281, dtd.25.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, Kasauli has only sent advance copy of his application. Application through Proper Channel is still awaited.
14	133	Sunjeeb Kumar Sharma	S/o Shri Behari Lal Sharma, R/o Near Gian Bhawan, Santoshgarh Road, Una, Tehsil & Distt. Una, H.P. - 174 303.	B.A., LL.B.	16/Jun/1971	20/Mar/1999	1. Enrolment Certificate; 2. Degree of LL.B.; 3. Detailed Marks of 10+2, BA and LL.B.; 4. Matric Certificate; 5. Character Certificates. 6. Experience Certificate.	Bank Draft No.929298, dtd.20.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Photo not attested.
15	134	Lalit Kumar Upadhyay	S/o Shri Ram Krishan Upadhyay, V&PO Missarpur, Teh. & District Haridwar, Uttarakhand - 249 408.	B.Sc., M.Sc., LL.B.	1/Dec/1970	5/Aug/1999	1. Character/Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. Degrees of B.Sc.,M.Sc. and LL.B.; 5. DMCs of 10+2,B.Sc., M.Sc. and LL.B.; 6. Enrolment Certificate; 7. IT Return.	Bank Draft No.052469, dtd.17.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant has attached self attested photocopies.
16	135	Rajesh Kumar	S/o Shri Gulwant Singh, Vill. Baruhi, P.O. Chauki Maniar, Distt. Una, H.P. - 174 314.	B.A., LL.B.	10/Jun/1970	7/Jan/1995	1. Matric Certificate; 2. DMC of 10+2, BA, LL.B; Degree of LL.B; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	3. Bank Draft No.929300, dtd.20.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Photo not attested.
17	143	Upender Sharma	S/o Sh. Ram Chand Sharma R/O Thapa Bhawan, Tuti Kandi, Shimla-4	BA, LL.B, MA	29/Aug/1975	13/Mar/2001	1. DMCs of 10th, 10+2; 2. Degree of BA, LL.B 3. Enrolment Certificate; 4. Experience Certificate 5. Character Certificates.	Bank Draft No.583569, dtd.22.08.13 for Rs.500/-.	PROVISIONALLY ALLOWED: The photocopies of Matric, BA, Enrollment certificates are not attested.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
18	144	Yash Pal Singh	S/o Sh. Laxman Singh R/O Flat No.B-9, 213, Amit Apartment, The Mall Road,PO Solan, Distt. Solan-173212, HP	BA(Hon), LL.B., LL.M	5/Jun/1975	25/Aug/2000	1. Experience Certificates; 2. Enrolment Certificate; 3. DMCs of 10th, 10+2; 4. Degree of BA, LL.B.,MA; 5. Character Certificates; 6. Income Tax Return.	Bank Draft No.576278 dtd.25.06.13 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, Kasauli, Solan has only sent advance copy of his application. Application through Proper Channel is still awaited.
19	145	Pratima Devi Ranga	D/o Sh. Bhim Singh, W/o Sh. Balraj Singh, H.No. 805, Sector- 4 (HUDA), Rohtak, Haryana, Pin - 124001	LL.B., LL.M.	22/Dec/1975	23/Oct/2000	1. Matric Certificate; 2. DMCs of LL.B, LL.M ; 3. Degree of LL.B, LL.M; Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate; 7. Income Tax Return.	4. Bank Draft No.485882 dtd.19.08.13 for Rs.500/-.	PROVISIONALLY ALLOWED: • The photocopies of certificates are not originally attested. • Application also received through Proper Channel.
20	147	Om Prakash	S/o Late Sh.Jeet Ram, R/o Vill. Barol, (near Bimla Bridge), V.P.O. Karsog, Distt. Mandi, H.P. - 175 011.	B.A., LL.B.	15/Apr/1970	24/Mar/1998	1. Character Certificates; 2. Enrolment Certificate; 3. Experience Certificate; 4. DMC of LL.B, B.A.; 5. Matric Certificate.	Bank Draft No.342535, dtd.24.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 24.06.2013 and it is valid for 3 Months only and expired on 23.09.2013. • Photographs are not attested.
21	148	Mukesh Malik	S/o Sh Kitab Singh Malik R/O H. No. 1311/5, Azadgarh, Rohatak, Haryana, Pin 124 001	B.Sc., LL.B, LL.M, P.hd	15/Mar/1974	2/Apr/2002	1. DMC's of 10th 10+2,B.Sc., LL.B., LL.M; 2. Degree of B.Sc., LL.B., LL.M., P.hd; 3. Enrolment Certificate; 4. Experience-cum-Character Certificates; 5. Experience Certificate; 6. Character Certificate; 7. Income Tax Return.	Demand DraftNo.501048, dtd.21.08.13 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being ADA, in Prosecution Dept. Haryana has only sent advance copy of his application. Application through Proper Channel is still awaited.
22	150	Rajrani	W/o Sh. Rakesh Satya Priya, C/o O.P. Dalal, 789/21, Kailash Colony, Rohtak 124001, Haryana.	B.A., LL.B., LL.M.	12/Mar/1975	30/Mar/1999	1. Matric Certificate; 2. DMC of 10+2, B.A., LL.B & LL.M; 3. Degree of B.A., LL.B.; 4. Enrolment Certificate; 5. Experience Certificate; 6. Income Tax Return; 7. Character Certificate.	Bank Draft No.811410, dtd.06.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Photo not attested.
23	154	Madan Gopal	S/o Sh. Kishan Singh C/O Chamber No. 2, Judicial Complex, District Court Kangra-176215, HP	BA., LL.B	5/Mar/1970	28/Jan/1998	1. Income Tax Return; 2. Enrolment Certificate; 3. Degree of BA; 4. Experience Certificate; 5. Character Certificates; 6.DMC's of 10th.	IPO No. 37H 599452- 56, dtd.27.6.13, for Rs.100/- each; total Rs.500/--.	PROVISIONALLY ALLOWED: The photocopies of BA, Enrollment certificates are not attested and the Degree of LL.B is also not attached.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
24	157	Dharam Chand	S/o Sh. Mange Ram, Ranga Mohalla, VPO Bhagal, Teh. Guhla, District Kaithal, Haryana - 136 034.	LL.B.,LL.M.	13/Apr/1975	31/Jan/2001	1. Matric Certificate; 2. DMCs of 10+2, BA(Law), LL.B. & LL.M.; 3. Degrees of BA, LL.B. & LL.M.; 4. Enrolment Certificate; 5. Experience Certificates; 6. Character Certificates; 7. IT Returns.	Bank Draft No.044581, dtd.20.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, Ambala has only sent advance copy of his application. Application through Proper Channel is still awaited.
25	162	Ashwani Kumar Chaudhary	S/o Late Sh. Jasmer Singh, H.No. 396, Sector-4, Panchkula, Haryana.	B.A.(Hons.), LL.B. & LL.M.	4/Jul/1974	24/Mar/1999	1. Matric Certificate; 2. Enrolment Certificate; 3. DMCs of 10th, 10+2, LL.B. and LL.M.; 4. Degrees of B.A. (Hons.), LL.B. and LL.M. 5. Character Certificates; 6. IT Returns.	Bank Draft No.583916, dtd.21.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Photo not attested.
26	163	Devender Kumar	S/o Shyam Lal, Assistant District Attorney, Office of District Attorney, Dharamshala, District Kangra, HP -176215	B.Sc., B.Ed., LL.B.	26/Feb/1971	6/Nov/1998	1. DMC's of 10th, B.Sc, LL.B; 2. Enrolment Certificate; 3. Experience Certificates; 4. Character Certificates; 5. Undertaking FR 13; 6. Income Tax Returns.	Bank Draft No.141036, dtd.21- 8-13, for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney in Prosecution Deptt., HP has only sent advance copy of his application. Application through Proper Channel is still awaited.
27	192	Vijay Kumar	S/o Sh. Parkash Chand, Vill. Bouhin, PO Baloh, tehsil Sadar, Distt Mandi, HP - 175 052	B.A., M.A., LL.B	29/Mar/1975	29/Aug/2003	1. Matric Certificate; 2. DMCs of 10+2; 3. Degree of B.A.; 4. Enrolment Certificate; Experience Certificate; Character Certificates.	5. Bank Draft No.427276, dtd.22.8.2013 for Rs.500/-. 6.	PROVISIONALLY ALLOWED: • The applicant has not submitted his application on prescribed format and only single Signature is done instead of 2 Signatures by the candidate. • The Degree of LL.B is not attached.
28	202	Sajay Kumar Verma	S/o Shri Jagdish Chand, Vill. Roso (Ranghor), P.O. Sadhot, Tehsil Sarkaghat, District Mandi, H.P. - 175 037.	B.A., LL.B.	16/Feb/1974	22/Aug/2000	1. Matric Certificate; 2. DMCs of 10+2, B.A. & LL.B.; 3. Enrollment certificate; 4. ID proof; 5. Experience Certificate; 6. Character Certificates.	Bank Draft No.984044, dtd.22.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The applicant has attached Photographs without attested. • The Bank Draft issued on 22.06.2013 and it is valid for 3 Months only and expired on 21.09.2013.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
29	203	Tulsi Singh Yadav	S/o Shri Banwari Lal, H.No.10/1, Hans Enclave (Maszid Lane), Distt. Gurgaon - 122 001, Haryana.	B.Sc., LL.B.	23/Jul/1974	25/Feb/1999	1. Matric Certificate; 2. Detailed Marks of 10+2, B.Sc. & LL.B.; 3. Enrolment Certificate; 4. LL.B. Degree; 5. Character Certificates; 6. Experience Certificate; 7. IT Return.	Bank Draft No.326267, dtd.15.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 15.06.2013 and it is valid for 3 Months only and expired on 14.09.2013. • The photograph attached is not attested by a Gazette Officer.
30	204	Jeev Ram Roshta	S/o Late Sh. Kamla Nand R/O Roshta Niwas, Upper Darkali, PO Shingla, Tehsil Rampur, District Shimla, HP 172001	BA, LL.B,	19/Sep/1974	31/Aug/1999	1. DMC of 10th; 2. Degree of BA, LL.B; 3. Enrolment Certificate; 4. Income Tax Return; 5. Experience Certificate; 6. Character Certificate.	IPO No. 37H 816430-34, dtd.28.6.13, for Rs.500/-.	PROVISIONALLY ALLOWED: • The photographs attached is not attested by a Gazette Officer. • Self attested Documents.
31	206	Deepak Bhatnagar	S/o Late Sh. Shanti Swaroop Bhatnagar R/O J-388, Shivalik Nagar, BHEL, Ranipur, Haridwar PIN- 249403	B.Sc., LL.B.	1/Jul/1976	18/Dec/2004	1. DMCs of 10th, 10+2, B.Sc., & LL.B; 2. Degree of B.Sc. & LL.B; 3. Enrolment Certificate; 4. Experience-Cum-Character Certificates.	Bank Draft No.052470 dtd.17.08.13 for Rs.500/-.	PROVISIONALLY ALLOWED: The photographs & Documents attached are not attested by a Gazette Officer.
32	211	Balkrishan	Amar Singh Sharma, 2217/5, Sham Colony, thesil Thansa, Jhansa road, Distt Kurukshetra, Haryana 136 118	B.A., LL.B	20/Aug/1973	29/Oct/1999	1. DMCs of 10th, 10+2, BA, LL.B; 2. BA, LL.B. Degree; 3. Enrolment Certificate; 4. Income Tax Returns; 5. Character Certificates; 6. Experience Certificates.	Bank Draft No.080310, dtd.14.08.13, for Rs.500/-.	PROVISIONALLY ALLOWED: The Documents attached are not attested.
33	222	Rama Kant	S/o Ram Niwas Sharma, # AA-2, Haryana School Education Board, Bhiwani, Haryana.	B.A., LL.B., LL.M., Ph.D in Law	23/Nov/1973	23/Sep/2003	1. Character Certificates; 2. Matric certificate; 3. DMCs of 10+2, B.A. & LL.B., LL.M; 4. Enrolment Certificate; 5. Degree of LL.B, LL.M; 6. Experience Certificates; 7. IT Returns.	Bank Draft No.767262, dtd.12.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, Bhiwani has only sent advance copy of his application. Application through Proper Channel is still awaited.
34	228	Ravinder Singh	S/o Sh. Gulab Singh, H.No. 585, Ward No. 6, Gali No. 5, Pipal Wali Gali, Adarsh Nagar Gohana, Sub Division & PO Gohana, Distt Sonapat, Haryana 131 301	B.Sc., M.Sc., LL.B.	26/Oct/1975	30/Nov/2002	1. DMCs of Matric, 10+2, B.Sc., M.Sc. & LL.B; 2. Enrolment Certificate; 3. IT Returns; 4. Experience Certificate; Character Certificates.	5. Bank Draft No.470956, dtd.20.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The photographs attached is not attested by a Gazette Officer.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
35	260	Sanjay Kumar	S/o Sh. Bharat Singh, H.No. 1825, Sector 16-17, Hisar 125001, Haryana	LL.B, LL.M., M.Phil, P.hd	16/Nov/1973	12/Nov/1997	1. Matric Certificate; 2. DMC's of 10+2, LL.B., LL.M., M.Phil, ; 3. Degree of LL.B, LL.M., M.Phil & Provisional Degree of Ph.D; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate; 7. IT Return.	Draft No. 521099, dtd. 22.8.13, for Rs.500/-.	PROVISIONALLY ALLOWED: Photographs attached are not attested by Gazette Officer.
36	268	Parveen Kumar	S/o Sh. Satish Kumar, VPO Saniana, Tehsil Tohana, Distt. Fatehabad, Haryana, Pin - 125 113	B.A., LL.B., LL.M	10/Jul/1973	14/Mar/1999	1. Matric Certificate; 2. DMC of 10+2, B.A., LL.B & LL.M; 3. Enrolment Certificate; 4. Degrees of B.A., LL.B. & LL.M; 5. Experience Certificates; 6. Certificate of course on Forensic Sci; 7. IT Return; 8. Character Certificates.	IPO Nos. 37H- 844837 to 841 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: The applicant being Deputy District Attorney in Prosecution Dept., Haryana has only sent advance copy of his application. Application through Proper Channel is still awaited.
37	305	Rajender Kumar Sharma	S/o Jaggi Ram Sharma C/O T.B. Dutta, H.No. 109/11 Ekta Colony, Paonta Sahib, District Sirmaur-173025,HP	MA(Eng. & Pol.Sci), LL.B, LL.M	25/Mar/1971	6/Apr/1999	1. DMC's of 10th, 10+2,BA, LLB, MA, LL.M. ; 2. Enrolment Certificate; 3. Degree of BA, LL.B,LL.M; 4. Income Tax Return; 5. Experience certificate; 6. Character Certificates.	Bank Draft No.742795, dtd.24.06.13, for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 24.06.2013 and it is valid for 3 Months only and expired on 23.09.2013. • The applicant being Assistant District Attorney, Paonta Sahib has only sent advance copy of his application. Application through Proper Channel is still awaited.
38	331	Bhavana Datta	W/o Sh. Sandeep Datta R/O Datta's NS Cottage, Kasumpti, Shimla-9, HP	B.Sc, LL.B, LL.M	1/ Aug/1974	23/Mar/1999	1. Enrolment Certificate; 2. DMC's of 10th,10+2; 3. Degree of B.Sc.,LL.B,LL.M 4. Experience Certificate; 5. Character Certificates; 6. Income Tax Returns.	Bank Draft No.064304, dtd.28.6.13, for Rs.500/-.	PROVISIONALLY ALLOWED: Photographs are not attested by Gazette Officer.
39	357	Rajesh Kumar Dev	S/o Shri Daya Chand, K-71A, Lawyers Chambers, Near Gate No. 2, Tis Hazari Courts, Delhi - 110054.	B.Sc., LL.B., LL.M.	27/Jun/1973	26/Oct/2002	1. Matric Certificate; 2. Degree of LL.B. ; 3. Detailed Marks LL.B., LL.M. ; 4. Character Certificates; 5. Enrolment Certificate; 6. Experience Certificate; 7. IT Returns.	Bank Draft No.222782, dtd.26.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Only one Photograph attached.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
40	359	Naveen Chander	S/o Shri Teja Nand, Vill. Theog, PO Theog, District Shimla, H.P. - 171 201.	B.A., LL.B., LL.M.	26/Aug/1974	31/Aug/1999	1. Matric Certificate; 2. DMC of 10+2, BA, LL.B. & LL.M; 3. Degree of BA, LL.B. & LL.M; 4. Enrolment Certificate; 5. Experience Certificate; 6. Character Certificates; 7. IT Returns.	Bank Draft No.574252, dtd.17.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being ADA Theog has only sent advance copy of application. Application through Proper Channel is still awaited.
41	362	Jagdish Kumar	S/o Shri Prem Chand, Heaven Cottage, Below Childrens Park, Near Savitiri Bhawan, Sanjauli, District Shimla, H.P. -171 006.	B.A., LL.B.	29/Aug/1972	23/Mar/1999	1. Matric Certificate; 2. DMCs of B.A. & LL.B.; 3. Enrollment certificate; 4. Character Certificates; 5. Experience Certificate; 6. IT Return.	Bank Draft No.259652, dtd.29.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, Shimla HP has only sent advance copy of his application. Application through Proper Channel is still awaited.
42	368	Anil Kumar	S/o Sh. Hem Chand, C/o K.R. Gupta Cottage, Lower Totu, PO Totu, Distt Shimla, HP 171011	B.A., LL.B.	3/Jun/1978	2/Nov/2004	1. DMCs of 10th, 10+2, B.A. and LL.B.; 2. Enrolment Certificate; 3. Character Certificates; 4. Experience Certificate.	IPO Nos.37H- 862847 to 851 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: Only single photograph and it is not attested.
43	375	Amar Chand	S/o Sh. Akal Dass, Chamber No. 8, Judicial Court Complex, Reckong Peo, Distt Kinnaur, HP	B.A., LL.B., LL.M	3/Jan/1969	9/Nov/1994	1. Enrolment Certificate; 2. ST Certificate; 3. DMC's of 10th; 4. Experience Certificate; 5. Character Certificates.	Draft No. 562457 Dtd 26-08-13 for Rs.500/-	PROVISIONALLY ALLOWED: Certificate of BA, LL.B. & LL.M are not attached.
44	381	Manoj Kumar	S/o Dr. R.N. Pillai, H. No.12-A, Diara Sector, Distt. Bilaspur, H.P. - 174 001.	B.Sc., LL.B.	17/Apr/1970	6/Apr/1999	1. Enrolment Certificate; 2. DMCs of 10+2, B.Sc. & LL.B.; 3. Matric Certificate; 4. Character Certificates; 5. Experience Certificate.	Bank Draft No.434546, dtd.27.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Documents attached are not attested.
45	384	Surinder Singh	S/o Sh. Laturia Ram, Village Daugli, PO Beri, Tehsil Barsar, District Hamirpur, H.P. - 176 041.	B.A., LL.B.	3/Jan/1977	14/Aug/2001	1. Experience Certificate; 2. Character Certificates; 3. Enrolment Certificate; 4. Matric Certificate; 5. DMCs of 10+2; 6. Degrees of B.A. and LL.B.; 7. IT Returns.	Bank Draft No.264030, dtd.27.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The Photographs attached are not attested.
46	390	Surender Sharma	S/o Sh. Jai Parkash, H.No. 698/11, Chintpurni Colony, Near G.V.M. Girls College, 2nd Gate, Disrtict Sonapat, 131001, Haryana	LL.B, LL.M	6/Jan/1978	29/Aug/2001	1. Experience Certificate; 2. Character Certificates; 3. Matric Certificate; 4. DMCs of 10+2, LL.B. & LL.M; 5. Enrolment Certificate; 6. IT Return.	Bank Draft No.152002, dtd.23.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Documents & Photographs attached are self attested.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
47	394	Reetu Jain	W/o Sh. Ranjit Kumar Jain, Kothi No. A-14, Rakh Bagh, Satluj Club Road, Ludhiana- 141 001, Punjab	B.A., LL.B., LL.M	2/Oct/1972	8/Sep/1975	1. Character Certificates; 2. Matric Certificate; 3. Enrolment Certificate; 4. Experience Certificate; 5. DMCs of 10th, BA & LL.B.; 6. Degrees of LL.B. & LL.M; 7. IT Returns.	Bank Draft No.576299, dtd.21.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant is working as Assistant District Attorney (Legal Services), Ludhiana. We have received her application through Proper Channel.
48	398	Dinesh Kumar	S/o Sh. Hans Raj, ADA, 319/12, Krishna Colony, Opp. Bus Stand, Tohana, District Fatehabad, Haryana - 125 120.	B.A., LL.B, Master in Tourism Management	13/Jun/1974	12/Sep/2001	1. Matric & 10+2 Certificates; 2. DMCs and Degrees of B.A.,LL.B. & MTA; 3. Enrolment Certificate; 4. IT Return; 5. Experience Certificate; 6. Character Certificates.	IPO Nos. 37H- 843183 to 187 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, O/o G.M., Haryana Roadways, Hissar has only sent advance copy of his application. Application through Proper Channel is still awaited.
49	399	Sunil Kumar	S/o Sh. Ram Saran, Chamber No. 13, Civil Court Complex, Tohana, Distt. Fatehabad, Haryana, Pin 126120	B.A., LL.B	12/Jul/1976	6/Dec/2000	1. Matric & 10+2 Certificates; 2. DMC of B.A. & LL.B.; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.917069, dtd.26.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Photographs attached are not attested.
50	416	Rajeshwar Kaushik	S/o Sh. Ram Pravesh Kaushik, H.No.996, Sector 23, Sonapat, Haryana - 131 001.	B.A., LL.B.	9/Jul/1972	4/Feb/1998	1. IT Return; 2. Matric & 10+2 Certificates; 3. DMCs and Degrees of B.A.,LL.B.; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate.	Bank Draft No.871923, dtd.25.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The applicant being Assistant District Attorney, District Courts, Sonapat, Haryana has only sent advance copy of his application. Application through Proper Channel is still awaited. • The Bank Draft issued on 25.06.2013 and it is valid for 3 Months only and expired on 24.09.2013. • Photographs attached are not attested.
51	429	Chanan Singh	S/o Shri Anant Ram, O/o Assistant District Attorney, Manali, District Kullu, H.P.	B.A., LL.B.	18/Feb/1976	31/Aug/2001	1.DMCs of 10th,10+2,BA,LLB; 2.Caste Certificate; 3. Character Certificates; 4. Enrolment Certificate; 5. IT Returns; 6. Experience Certificate;	Bank Draft No.249229, dtd.19.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The applicant being Assistant District Attorney, Manali has only sent advance copy of his application. Application through Proper Channel is still awaited. • Stamp size photo pasted.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
52	435	Phool Singh	S/O Sewa Ram R/O H.No. 2529, Sector-19C, Chandigarh (UT)-160019	BA, LLB	6/May/1973	29/May/1999	1. DMC's of 10th, 10+2, BA, LLB, 2. Degree of BA, LLB; 3. Enrolment Certificate; 4. Experience Certificate; 5. Character Certificates; 6. IT Return.	Bank Draft No.209296, dtd.23.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, in Haryana has only sent advance copy of his application. Application through Proper Channel is still awaited.
53	439	Sudhir Sharma	S/o Shri Om Parkash Garg, Mahesh Cottage, Upper Chakkar, Shimla, H.P. - 171 005.	B.A,LL.B.	4/May/1976	6/Sep/2002	1. Enrolment Certificate; 2. Matric Certificate; 3. DMC of LL.B.; 4. Character Certificates; 5. Experience Certificate; 6. IT Return;	Bank Draft No.583579, dtd.27- 08-2013 for Rs.500/- .	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney, Shimla has only sent advance copy of his application. Application through Proper Channel is still awaited.
54	440	Manu Kalia	D/O Prem Kumar Kalia R/O Van Chum Appartment, Set No. 204-A, Sandal, Chakkar, Shimla-5	B.Sc., LL.M, Ph.D	29/Jul/1978	24/Sep/2004	1. DMC of 10th; 2. Enrolment Certificate; 3. Experience Certificate; 4. Character Certificates; 5. DMC's of 10th, 10+2, B.Sc, LLB, LL.M, 6. Degree of B.Sc., LL.M 6. IT Returns;	Bank Draft No.064470, dated 19-8-13 for Rs.500/- .	PROVISIONALLY ALLOWED: The applicant being Assistant District Attorney has only sent advance copy of his application. Application through Proper Channel is still awaited.
55	480	Digvijay Singh	S/o Sh. Amar Singh, O/o Asstt. Distt. Attorney, Kinnaur at Reckongpeo, Pin 172 107	BA, LLB	26/Mar/1972	23/Oct/1997	1. Matric Certificate; 2. Enrolment Certificate; 3. Character Certificates; 4. Experience Certificate; 5. IT Return; 6. Declaration.	Bank Draft No.562466, dtd.27.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: The applicant being Deputy District Attorney, Kinnaur has only sent advance copy of his application. Application through Proper Channel is still awaited.
56	483	Mahesh Kumar Mansaik	S/o Sh. N.R. Mansaik, Mansaik Niwas, H.No.15, Ward No.6, Main Bazar Rampur, PO & Tehsil Rampur Bsr, District Shimla, H.P.- 172 001	B.A., LL.B.	20/Jul/1973	25/Sep/1998	1. Experience Certificate; 2. Matric Certificate; 3. Enrolment Certificate; 4. DMC of LL.B. and Degree of B.A. and LL.B.; 5. Caste Certificate; 6. Character Certificates.	IPO Nos.37H- 816418 & 419, 816873 to 875 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: Photographs are not attested.
57	492	Parvesh Kumar Jamwal	S/o Sh. Baldev Singh, Ward No.I, Kot, Hospital Road, Tehsil & P.O. Nadaun, District Hamirpur, H.P. - 177 033.	M.A., LL.B. & PGDPM&LW	24/Feb/1972	23/Mar/1999	1. Experience Certificate. 2. Character Certificates; 3. IT Returns; 4. Matric Certificate; 5. DMCs of B.A.,M.A. LL.B. & PG Diloma in PM&LW; 6. Enrolment Certificate.	Bank Draft No.545738, dtd.26.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 26.06.2013 and it is valid for 3 Months only and expired on 25.09.2013. • The Documents attached are self attested.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
58	497	Babu Ram	S/o Late Sh. Mehar Singh, C/o Laxmi Chand Sharma, Vill. Lower Barol, P.O. Dari, Teh. Dharamshala, District Kangra, H.P. - 176 215.	B.A., LL.B.	5/May/1974	12/Sep/2003	1. Matric Certificate; 2. DMCs of LL.B.; 3. Caste Certificate; 4. Character Certificates; 5. Enrolment Certificate; 6. Experience Certificates.	Bank Draft No.112849, dtd.28.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 28.06.2013 and it is valid for 3 Months only and expired on 27.09.2013. • Documents attached are self attested.
59	502	Manish Awasthi	S/o Sh. Prem Sagar, Advocate, Chowki Road, Near Asia Palace, VPO Ghuggar, Teh. Palampur, District Kangra, H.P. - 176 061.	B.Com., LL.B.	3/Jul/1977	19/Oct/2004	1. Experience Certificate; 2. Character Certificates; 3. IT Returns; 4. Enrolment Certificate; 5. Matric Certificate.	Bank Draft No.112848, dtd.28.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 28.06.2013 and it is valid for 3 Months only and expired on 27.09.2013. • Photographs attached are not attested. • Education Certificate of B.Com. & LL.B. are not attached.
60	504	Akshay Pathania	S/o Sh. Baldev Singh, VPO Saddun, Teh. Shahpur, District Kangra, H.P. - 176 206.	B.A., LL.B.	25/Apr/1977	16/Apr/2004	1. Enrolment Certificate; 2. DMC and Degree of LL.B.; 3. Matric Certificate; 4. Experience Certificate; 5. Character Certificates.	Bank Draft No.555140, dtd.29.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The applicant has attached only single Photograph (Without Attested) instead of two. • Documents attached are not attested.
61	510	Harish Kumar Agarwal	S/o Sh. Laxmi Chand Agarwal, C/o Maneesh Sharma, Advocate, Fedration Building, Kandaghat, PO & Tehsil Kandaghat, Distt Solan HP 173215	B.Sc. , LL.B	6/Feb/1975	17/May/1999	1. Matric Certificate; 2. DMCs of 10+2, B.Sc. & LL.B.; 3. Degree of B.Sc. & LL.B; 4. ID Proof; 5. Experience-cum-Character Certificate; 6. Enrollment Certificate.	Bank Draft No.583582, dtd.29.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: Only one Experience-cum-Character Certificate is attached.
62	530	Yash Pall Azad	S/o Sh. Mathu Ram Azad, Basa Theog Colony, Bagga Ghat Road, Theog, Distt. Shimla, H.P.	B.A., LL.B.	8/Apr/1969	10/Mar/1998	1. Matric Certificate; 2. DMCs of B.A. and LL.B.; 3. Enrolment Certificate; 4. Character Certificates.	IPO Nos.36H- 798966 & 967, 37H 862884, 39H 050313- 314 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: Experience Certificate is not attached however in Character Certificate, it has been mentioned that he is working as an Advocate and Enrollment certificate is also attached.
63	537	Joginder Singh	S/o Late Sh. Sohan Lal, O/o Assistant District Attorney, S.P. Office, Solan, H.P. - 173 212.	M.A., LL.B.	20/Dec/1977	8/Apr/2003	1. Matric Certificate; 2. DMCs of 10+2, B.A., M.A. & LL.B.; 3. Caste Certificate; 4. Enrolment Certificate; 5. Character Certificates; 6. Experience Certificate; 7. IT Return.	IPO Nos.37H- 860714-715, 860481- 482, 860652 for Rs.100/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: The applicant being ADA, Shimla has only sent advance copy of his application. Application through Proper Channel is still awaited.

SN	Appl.S r.No	Name of the Candidate	Correspondence Address	Educational Qualification	Date of Birth	Date & Year of Enrolment as an Advocate	Documents attached	Payment Details	Remarks
64	538	Suneel Dass	S/o Sh. Harnam Dass, Albert Lodge, Lower Bazar, PO GPO Shimla, Shimla, H.P. - 171 001.	B.Sc., LL.B.	15/Feb/1969	30/Sep/1992	1. Enrolment Certificate; 2. Experience Certificate; 3. Matric Certificate; 4. Degrees of B.Sc. & LL.B.; 5. IT Returns; 6. Character Certificates.	IPO Nos.77G- 047568 to 577 for Rs.50/- each; Total Rs.500/-	PROVISIONALLY ALLOWED: The applicant being Deputy District Attorney, Shimla has only sent advance copy of his application. Application through Proper Channel is still awaited.
65	541	Sudeep Singh	S/o Sh. Vijay Pal Singh, Assistant Distt. Attorney, O/o Assistant Distt. Attorney, Nadaun, Distt. Hamirpur, H.P.	B.A., LL.B.	16/Dec/1977	7/Jun/2002	1. Undertaking Under FR-13; 2. Experience Certificates; 3. Character Certificates; 4. Matric & 10+2 Certificate; 5. DMCs of B.A. and Degrees of LL.B.; 6. Enrolment Certificate; 7. IT Returns.	Bank Draft No.052445, dtd.23.8.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Indian Postal Order is on the name of Registrar, High Court of HP instead of Registrar General, High Court of HP. • The applicant has also attached only single Photograph instead of two. • Application also received through Proper Channel.
66	543	Akshay Jain	S/o Sh. S.K. Jain, House No. 251, Advocates Society, Sector 49-A, Chandigarh - 160 047.	B.Sc., LL.B.	1/Sep/1976	4/Oct/2000	1. Matric Certificate; 2. DMC of 10+2, B.Sc, LL.B.; 3. Degrees of B.Sc. & LL.B.; 4. Enrolment Certificate; 5. PAN Card; 6. Character Certificates; 7. Experience-cum-Character Certificate.	Bank Draft No.196163, dtd.26.6.2013 for Rs.500/-.	PROVISIONALLY ALLOWED: • The Bank Draft issued on 26.06.2013 and it is valid for 3 Months only and expired on 25.09.2013. • The documents attached are self attested.